

and spare by industries having a link with Britain. The details of allocations are under discussion with the Government of United Kingdom. The loan is free of interest charges and is repayable in pound sterling, in 36 half-yearly instalments commencing on 31st December, 1974 and ending on 30th June, 1992.

Release of D.D.T. in Jumuna Water

4338. Shri K. Kakkappa. Will the Minister of Petroleum and Chemicals be pleased to state

(a) whether it is a fact that one tonne of liquid DDT of Hindustan Insecticides of Delhi was released into the drain during March, 1968 due to the carelessness of an operator which reached Jumuna water and

(b) if so whether any enquiry was made by the undertakings and if so the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Baghuramaiah): (a) The discharge was into the settling pit for effluents and the solid matter including DDT which settled in the pit was removed after a few days. The treated effluent was thereafter released into the Najafgarh Nala which falls into the Jamuna.

(b) An enquiry was conducted by two senior officers of the Delhi Factory. No wilful negligence on the part of the Operator concerned was proved, but he was found guilty of leaving the place of work for a short time. The Operator was severely warned and record made in his personal file.

Hindustan Insecticides Ltd.

4339. Shri K. Kakkappa: Will the Minister of Petroleum and Chemicals be pleased to state

(a) the number of civil cases filed against the Hindustan Insecticides Ltd. by the employees and ex-employees so far; and

(b) since how long the cases are pending?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Baghuramaiah): (a) Nine, including five by one employee, since 1958.

(b) Only one case, filed in 1967, is pending.

Sharavati Hydro-Electric Project

4340. Shri K. Kakkappa: Will the Minister of Irrigation and Power be pleased to state

(a) the details of USA aid given to Sharavati Hydro-Electric Project in Mysore State, and

(b) when it will be completed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b) A statement is laid on the Table of the House [Placed in Library. See No. LT-942/67].

Foreign Aid

4341. Shri George Fernandes: Shri Madhu Limaye. Shri J. H. Patel:

Will the Minister of Finance be pleased to state

(a) the total amount of foreign aid expected for the current year,

(b) how much of this will be non-project aid,

(c) the amount expected from each of the aid-giving countries, and

(d) how much of this aid has so far been pledged or committed by these countries?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deval): (a) and (b) In respect of foreign aid in non-project form (including foodstuffs) the target of assistance decided by the Aid India Consortium for the year 1967-68 is approximately \$1300 million. The Consortium did not consider project aid.

A₃ and when projects get ready, proposals for aid financing are taken up on an ad hoc basis. It is, therefore, not possible at this stage to indicate how much project aid is expected during the year.

(c) and (d) The aid giving countries/institutions will make formal pledges indicating their total contribution towards the target of \$1300 million of non project aid (including foodstuffs) only after the completion of necessary legislative and governmental action. Some countries, however, have already committed a part of their contribution towards the total non project aid for the year 1967-68.

Thus—

Canada has made available food assistance valuing US \$ 46 million. Besides Canada has also agreed to postpone to March 31, 1968 the repayments of principal of the order of US \$ 0.7 million due from India to Canada. Canada has also announced the cancellations of the repayment of US \$12 million due to her in 1967-68 on account of the 1958 wheat loan.

An agreement has been signed with USA for supplies of 15 million tonnes of foodgrains valued at \$ 99.9 million under US P.L. 480. This forms a part of the food aid, the value of which is included in the targeted assistance of \$ 1300 million indicated by the Consortium in April 1967.

An agreement has been signed with UK for a non-project loan of £ 7 million. Besides, they have agreed to relieve India of debt payments of £ 115 million currently due to them.

As regards project aid, the following loan agreements have so far been signed in 1967-68:

1. US \$ 12 million with US AID for higher technical education.

2. US \$ 15 million with Bulgaria for import of plant and machinery for industrial installations.

Shortfall Resources for Fourth Plan

4842. Shri D. C. Sharma: Will the Minister of Planning be pleased to state—

(a) whether any assessment has been made of the shortfall in the resources for the Fourth Plan,

(b) if so the details thereof, and

(c) how they are proposed to be met?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (c) The matter is still under examination.

Development of Rajghat, Shanti Ghat and Vijay Ghat, Delhi

4843. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state—

(a) whether the scheme for the combined development of Vijay Ghat, Shanti Ghat and Rajghat Samadhis has been finalised and implemented,

(b) if so the progress so far made, and

(c) if not the reasons for the delay?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) The Architect has prepared a model of his scheme.

(c) In view of its importance, the proposal requires careful consideration. The finalisation of the Scheme will take some more time.

Gandak Project

4845. Shri D. N. Tiwary:
Shri Vaidiki Choudhary:
Shri N. P. Yadav:
Shri Y. P. Mandal:
Shri Bibhuti Mishra
Shri Bhogendra Jha:
Shri Vishwa Nath Pandey:
Shri Sradhakur Sengupta: